

Norms for installation of handpumps under NRDWP

497. DR. T. SUBBARAMI REDDY: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the details of norms fixed for installation of hand pumps under the National Rural Drinking Water Programme (NRDWP);

(b) whether Government has received any proposal from State Governments, especially from Andhra Pradesh regarding relaxation of such norms; and

(c) if so, the details thereof and the reaction of Government thereto?

THE MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH): (a) In the National Rural Drinking Water Programme (NRDWP), powers for fixing the norms for providing drinking water supply, including for installation of handpumps, to rural areas have been delegated to the States. In the NRDWP guidelines, for purposes of comparability, coverage means provision of potable drinking water supply within a distance of 500 metres from the household or 30 minutes of time taken for fetching water.

(b) No, Sir.

(c) Does not arise.

Allocation of NRDWP funds to Uttarakhand

†498. SHRI MAHENDRA SINGH MAHRA: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the funds allocated to Uttarakhand under the National Rural Drinking Water Programme (NRDWP) for the financial year 2010-11 and 2011-12;

(b) whether the funds allocated to the State has been fully utilized;

(c) if not, the reasons therefor;

(d) whether Government has in recent times allocated additional funds for drinking water; and

(e) if so, the quantum of funds allocated head-wise details thereof?

†Original notice of the question was received in Hindi.

THE MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH): (a) and (b) The funds allocated to Uttarakhand under the National Rural Drinking Water Programme (NRDWP) for the financial year 2010-11 and 2011-12 and the amounts utilized by the State in these two years is as below:

(Amount in Rs. Crore)

Year	Amount Allocated	Amount Utilised by the State
2010-11	139.39	55.44
2011-12	136.54	118.65

(c) All rural water supply schemes in the State, from November, 2006 are implemented on the basis of the demand driven approach, the Sector Wide Approach (SWAp mode). Since this involves community participation on a large scale, which takes time to obtain, there has been low utilization of funds in 2010-11, which has improved in 2011-12 as indicated in table in part (b).

(d) Uttarakhand State has not been allocated additional funds under the NRDWP.

(e) Question does not arise.

TSC in Maharashtra and Madhya Pradesh

†499. SHRI RAGHUNANDAN SHARMA: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- the basic objective of the Total Sanitation Campaign (TSC);
- the details of the achievements under the Campaign, State-wise;
- the details of progress made in Konkan region of Maharashtra and Madhya Pradesh under the Campaign; and
- the details of the measures taken for strengthening the Campaign?

THE MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH): (a) Total Sanitation Campaign (TSC) has been renamed as Nirmal Bharat Abhiyan (NBA) since 1.4.2012. The main objectives of the NBA are as under:

- Accelerate sanitation coverage in rural areas to achieve the vision of Nirmal Bharat by 2022 with all Gram Panchayats in the country attaining Nirmal status.

†Original notice of the question was received in Hindi.